

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.223 - IA/380(AHM)2023  
ITEM No. 224 - IA/382(AHM)2023  
ITEM No. 225 - IA/178(AHM)2023  
ITEM No. 226 - IA/278(AHM)2023  
ITEM No. 227 - IA/310(AHM)2023  
In  
**CP(IB) 83 of 2020**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Union Bank of India

.....Applicant

V/s

Doshion Water Umbrella (Cuddalore) Pvt Ltd

.....Respondent

**Order delivered on: 12/04/2023**

**Coram:**

Mr. Praveen Gupta, Hon'ble Member(J)

Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

Mr. Arpit Kartaria, Ld. Adv. for Mr. Arpit Singhvi, Ld. Adv. appeared.

**ORDER**

Due to paucity of time, the matter stands adjourned to 05.06.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH  
MEMBER (TECHNICAL)**

-SD-

**PRAVEEN GUPTA  
MEMBER (JUDICIAL)**